

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
Court-II

Appeal No. 123 of 2012

Dated : 18<sup>th</sup> October, 2012

Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member  
Hon'ble Mr. V.J. Talwar, Technical Member

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors .... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran, Adv.,  
Ms. Swapna Seshadri, Adv.

Counsel for the Respondent(s) : Shri Venkatesh, Adv.,  
Shri Varun Chopra, Adv, and  
Ms. Ambica Garg for R-2

ORDER

On the prayer of learned counsel for both the parties, post the matter for further hearing to 19.11.2012.

(V.J. Talwar)  
Technical Member

(Justice P.S. Datta)  
Judicial Member